

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 97 OF 2022 (SZ)

IN THE MATTER OF:

Dr.M.S.Tejashwari,
Telangana.

....

Applicant(s)

Versus

Union of India & Ors.

....

Respondent(s)

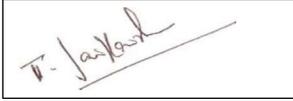
REPORT OF THE TELANGANA POLLUTION CONTROL BOARD (R3)

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Place: Hyderabad

Date: 11-07-2024.



COUNSEL FOR RESPONDENT No.3

**REPORT OF THE TELANGANA POLLUTION CONTROL BOARD (TGPCB),
(RESPONDENT NO.3) IN O.A.NO.97 OF 2022 (SZ) FILED BY
DR.M.S.TEJASHWARI, TRIMULGHERRY, SECUNDERABAD**

It is to submit that Dr. M.S. Tejashwari, D/o. Late Sri M. Sathyanarayana Reddy, R/o.H.No.3-16-668/A, Trimulgherry 'X' Roads, Secunderabad has filed an O.A.No.97 of 2022 in the Hon'ble NGT, Chennai on damage to the boundary wall of the petitioner land, laying of the drainage pipeline from the dwellings located in the Northern side of the petitioner's land and sewage entering into petitioner's land and open well thereby causing water pollution.

The Respondent Board has submitted status report dated 29.04.2024 before the Hon'ble NGT. The Hon'ble NGT has taken on record the report filed by the Board during the hearing on 30.04.2024 and directed that the Respondent Board to complete the clearing of the sewage within the premises of the applicant at the earliest, after which, to assess the cost of remediation of the land, as the sewage has been collected in the Applicant's premises since long time.

In this regard, it is to submit that the Board Officials inspected the area on 26.06.2024 and 10.07.2024 and the following status is submitted:

1. The entering of sewage into the Applicant's land has been stopped.
2. The laying of the pipeline for diversion of the sewage entering into the applicants land is completed and connected to the collection sump provided at the North-East corner. The diversion pipeline consist of 233meters of 150mm dia; 472meters of 200 mm dia; 85 meters of 300 mm dia and 287 meters of 450mm dia is laid. The sewage collection sump of 20 KL capacity is provided with 2 x 4 HP motors for pumping the sewage into the diversion pipeline.
3. The civil works relating to laying of ring sewer of 450mm RCC pipe along the peripheral boundary of the lake for diversion of sewage has been completed. However, the Interception and Diversion (I &D) structure works are in progress.
4. The sewage contaminated water from the open well in the Applicant's land has been lifted by using tankers and sent to the nearby STP. So far 63 x 6 KL tankers i.e., 378 KL of sewage water has been lifted from the premises of the Applicant's land. The remaining sewage water present in the open well in the Applicant's land will be completely removed within a week days time by employing Electrical pump and pumping into the diversion pipeline.

5. The Secunderabad Cantonment Board has informed that vide letter dated 23.05.2024 they have deposited an amount of Rs. 1.0 Crore to HMWS&SB towards the 3rd instalment for execution of the works. Hence, the total amount of Rs. 2.9 Crores has been deposited to HMWS&SB for the completion of the Phase-I works.
6. There was growth of grass due to earlier flow of sewage in the Applicant's open land premises.
7. With regards to the Phase-II works of proposal to construct the STP of 1 MLD in 0.3 acres land in Survey. No. 118 near the lake, it is to submit that the land acquisition by the Secunderabad Cantonment Board is still under progress. The SCB informed that once the land acquisition is completed, the HMWS&SB can proceed for establishment of the STP. In the meanwhile, the diverted sewage proposed to be pumped into the ring sewer and from there to the Patigadda STP for treatment.
8. It is further to submit that the Board has requested National Environmental Engineering Research Institute (NEERI), Zonal Office, Hyderabad for taking up the Assessment of the cost of remediation of the land due to collection of sewage in the Applicant's premises. The Respondent Board will take further necessary action in the matter.

The Board will regularly monitor the implementation of the Action Plan by Secunderabad Cantonment Board to ensure proper treatment and disposal of sewage generated.

Place: Hyderabad

Date: 11.07.2024



ENVIRONMENTAL ENGINEER

Environmental Engineer
T.G. Pollution Control Board
Regional Office, Medchal.

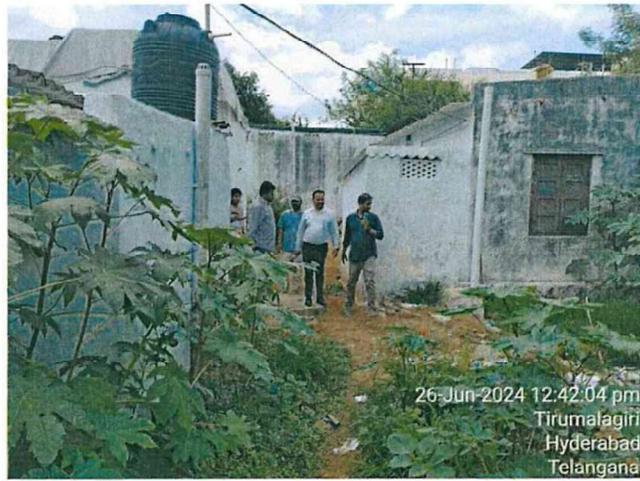


Laying of pipeline works for sewage diversion

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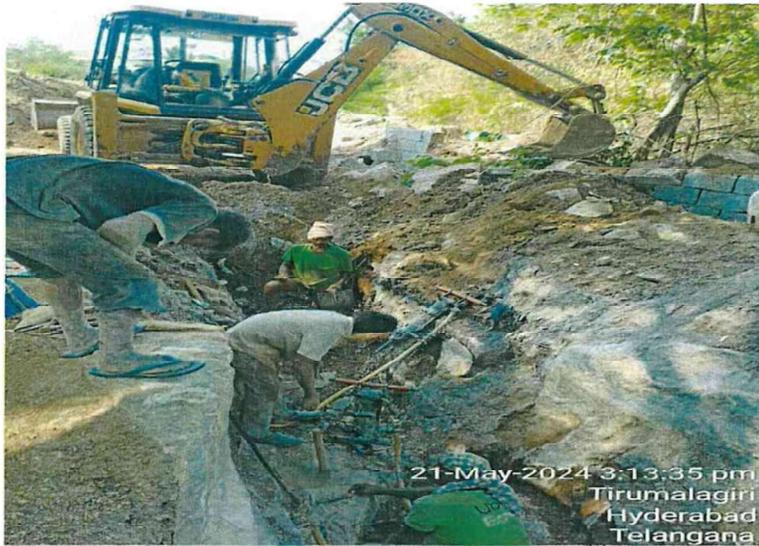
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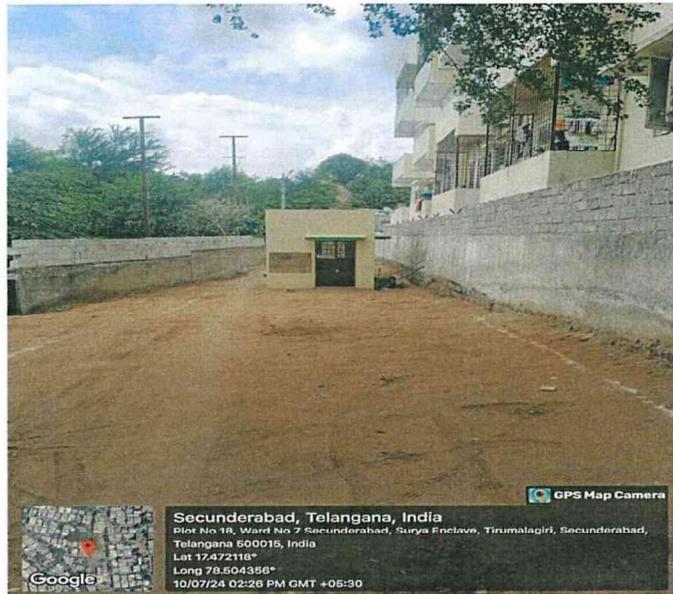
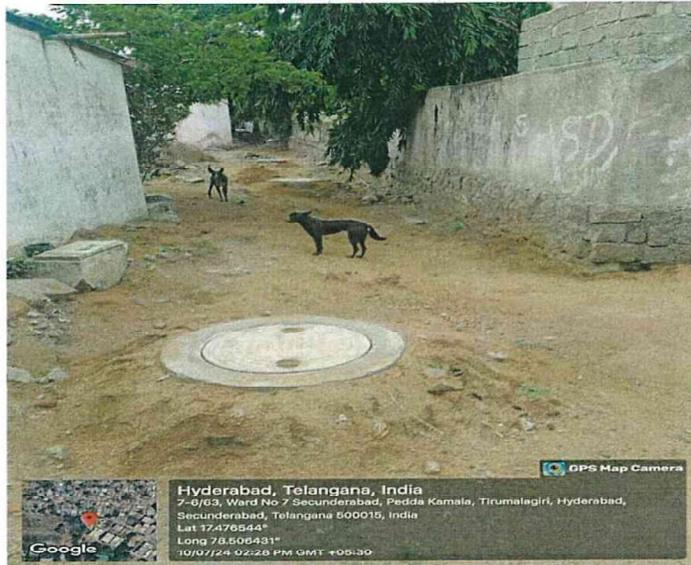


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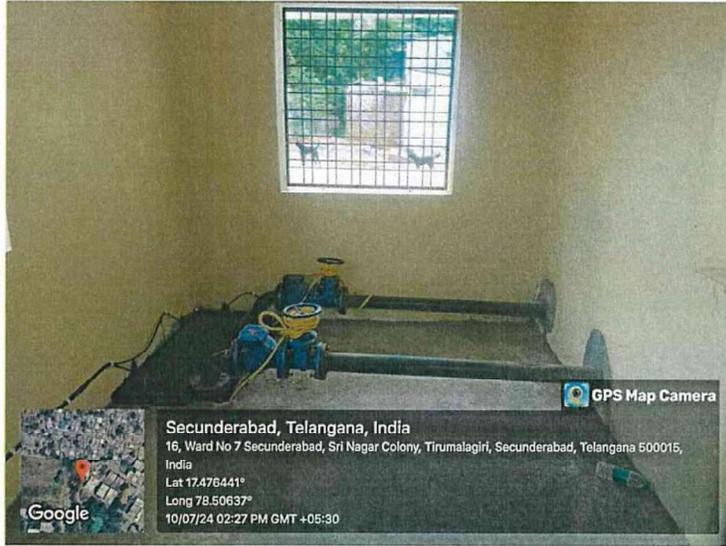


Inspection of the works by the Board officials

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Sewage collection sump and pump house



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Grass grown in the Applicant's land